

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 21.11.2019**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 128 of 2019 in Competition App. (AT) No. __ of 2019	Allampally Brothers Ltd. (Through its Director) Vs. Competition Commission of India	Amol Sinha
<b>2.</b>	I.A. No. 129 of 2019 in Competition App. (AT) No. __ of 2019	North India Wires Ltd. (Howrah Unit) Vs. Competition Commission of India	Amol Sinha

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**By Order**  
**-sd/-**

**Assistant Registrar**